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- (ग) क्या अमरीका के उद्योगपतियों ने कतिपय मामलों के सम्बन्ध में स्पष्टीकरण मांगा था ग्रौर यदि हां तो भारत द्वारा दिये गये स्पष्टीकरण का ब्यौरा क्या है ; स्रौर
- (घ) क्या अमरी ना के उद्योगपतियों ने भारत में श्रौद्योगिक निवेश के सम्बन्ध में कोई बचन दिये थे '

### † [Exploration of foreign investment prospects in India

1671. SHRI P. S. PATIL: Will the Minister of IND JSTRIAL DEVE\_ LOPMENT AND SCIENCE TECHNOLOGY be pleased to state:

- (a) whether it is a fact that during his recent visit to New York he held discussion; with the representatives of indu trial undertakings financial in titutions of the U.S.A. with regard to investment prospects in India
- (b) whether the principal of according priority to goods manufactured in India was explained to them;
- (c) whether the U.S. industrialists, had sought clarification with regard to certain matte s and if so, the details of the cla ifications given by India: and
- (d) whether the U.S. industrialists had made any commitments regard to indust ial investment in India?1

ग्रौद्यौगिक विकास तथा विज्ञान ग्रौर श्रीद्योगिकी मंत्री (शी सी० सुब्रह्मण्यम) : (क) से (ग) श्रौद्य गिक विकास मंत्री की हाल में ग्रमरीका की यात्रा के दौरान इंडियन इन्वेस्टमेंट सेन्टर, न्युयार्क ने विचारों के सामान्य ग्रादान-प्रदान के लिए ग्रमरीका के प्रसिद्ध निवेश-कत्तिम्नं। के साथ एक बैठक की व्यवस्था की थी। इस बैठक के दौरान भारत में विदेशी निशेश का विनियमन श्रीर सहयोग करने सम्बन्धी मार्गदर्शी सिद्धान्तीं की, जो पहले प्रवाशित किये जा चुके हैं,

व्याख्या की गई थी ग्रीर प्रौद्योगिकी सम्बन्धी कार्यकलाप के सभी महत्वपूर्ण क्षेत्रों में, श्रात्म-निर्भरता का विकास करने के लिए हमारी योजनात्रों की चर्चा की गई थी। इसका श्रौर स्रागे यह रुपप्टीकरण किया गया था कि भारत ग्रपने ग्रौद्योगिक कार्यक्रमों मे विदेशी सहयोग तथा निवेश की अनुमति देने में एक ग्रत्यधिक चयनात्मक नीति का श्रनुसरण करता रहेगा किन्तू विदेशी उद्यमी यदि चाहे तो वे इस नीति के ढांचे के ग्रन्दर ही भारत में पूंजी निवेश भी कर सकते हैं।

to Questions

# (घ) जी नहीं।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRA-MANIAM): (a )to (c) During the recent visit of the Minister of Industrial Development to USA, the Indian Investment Centre at New York had arranged a meeting with prominent American investors for a general exchange of views. In the course of this meeting, the guidelines, as already publishhed, regulating foreign investment and collaboration in India were explained and our plans for developing self-reliance in all important areas of technological activity were referred to. It was further clarified that India continue to follow a very selective approach in permitting foreign collaboration and investment in its industrial programmes but within this framework of policy it was open to foreign entrepreneurs to invest in India.

#### (d) No, Sir.]

## Raids by the Delhi Police in various Parts of Delhi

1672. SHRI D. K. PATEL: Will the Mnister of HOME AFFAIRS pleased to state:

(a) whether it is a fact that a number of raids were conducted by the Delhi Police in various parts of Delhi and the nearby areas during the months of August, September and October, 1973 with a view to finding out cases of immoral trafficking.

- (b) if so, the details and outcome thereof; and
- (c) what measures Government propose to take to prevent such nefarious activities?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes Sir. 42 raids were conducted in this period.

- (b) 42 cases have been registered in which 6 cabaret dancers, 13 call girls. 28 girls of ill-repute, 62 prostitutes and 24 pimps have been arrested.
- (c) Vigilance is being maintained and information is being collected regarding such nefarious activities. Instructions have been issued to the Delhi Police to take prompt action when information is received about such activities.

#### Attack on Harijans in Kunnathur Village of North Arcon District Tamil Nadu

1673. SHRI MONORANJAN ROY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of Government has been drawn to an attack on Harijans in Kunnathur Village of North Arcot district, Tamil Nadu, on 12th October, 1973;
  - (b) if so, the details thereof; and
- (c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) Facts are being ascertained from the Government of Tamil Nadu.

#### Memorandum Against the Canteen Personnel of Sir Ganga Ram Hospital

1674. SHRI D. K. PATEL: SHRI D. THENGARY:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it is a fact that on the 12th October, 1973, a deputation of Sir Ganga Ram Hospital Employees Union had met the Deputy Commissioner and Inspector General of Police, Delhi and handed over a Memorandum to both of them in connection with the atrocities committed by the Police on the poor, backward, and Scheduled Class people;
- (b) whether it is also a fact that in the above Memorandum serious charges were levelled against the Rajendra Nagar Police Station for not taking proper action against the canteen personnel of the hospital; and
- (c) if so, the details thereof, and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN); (a) Yes Sir. A Memorandum dated 12th October, 1973 from Shri K. S. Chauhan, General Secretary, Sir Ganga Ram Hospital was received by I.G. Police Delhi on 15th October, 1973. A memorandum of the same date was addressed to the Deputy Commissioner also; but no deputation met the Deputy Commissioner, Delhi.

(b) and (c) A statement is atttached.